

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

(IB) 258 (ND)/2017

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SH. R. VARADHARAJAN
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2017**

NAME OF THE COMPANY: M/s K.G. Marketing Vs. M/s Suvidha Sign
Studios Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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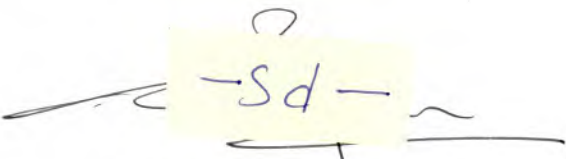
	For the Petitioner (s)	: Mr. Raj Vardhan, Advocate Mr. Nipun Kumar, Advocate		
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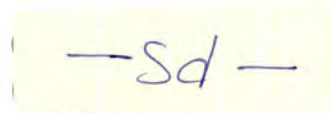
	For the Respondent (s)	: None		
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ORDER

Ld. Proxy Counsel for the Petitioner is present and seeks some time as the main counsel is not available.

In the circumstances, the matter is adjourned to 27th September, 2017.


**(S. K. Mohapatra)
Member (T)**


**(R. Varadharajan)
Member (J)**

(Lekh Raj Singh)